

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 31
ANSWERED ON 02ND FEBRUARY, 2021

PLI SCHEME

31. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has approved the Production Linked Incentive (PLI) Scheme in Food Processing Sector and if so, the details thereof;
- (b) whether any new investments have been generated by Food Processing Industries sector under the scheme thereof;
- (c) if so, the investment amount and projected job generation, per State per product line thereof;
- (d) the details of expenditure incurred against the funds allocated for the scheme in the FY 2020-21, per State and per product line;
- (e) whether the Government has fixed any target for the increase in export value and job creation as a result of the scheme; and
- (f) if so, the details thereof, per State and per product line?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a): Based on the cabinet note of NITI Aayog on "Aatma Nirbhar Bharat Abhiyan for enhancing India's Manufacturing Capabilities and Enhancing Exports" Government of India on 11.11.2020 approved for introduction of Production Linked Incentive Scheme in 10 sectors specific product lines including food processing sector. It was decided that final proposal of PLI Scheme for each individual sector has to be approved by the Government. The specific proposal of PLI scheme for Food Processing Industry is yet to be approved by the Government.

(b) to (f): PLI Scheme for Food Processing Industry is yet to be approved by the Government. In the light of this, the question does not arise.
